Supplementary Cause List-1 Sr. No. 1

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

EMG-WP(C) No. 24/2020 EMG-CM No. 49/2020

Mozim Ji Alias Mozim Shah and another

.....Petitioner (s)

Through:- Mr. Syed Nadeem Hamdani, Advocate (on Video Call from residence in Jammu)

V/s

Union Territory of J&K and others

....Respondent(s)

Through:- Mr. Raman Sharma, AAG (on Video Call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

## ORDER 04.06.2020

Mr. Raman Sharma, learned AAG seeks some time to file objections/ status report in the instant petition. Time is granted.

Le the same be filed positively before next date of hearing.

List again on 16.06.2020.

(RAJNESH OSWAL) JUDGE

Jammu 04.06.2020 (Muneesh)